

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3374

ANSWERED ON:30.11.2010

AUCTION OF FM LICENCE

Basavaraj Shri Gangasandra Siddappa;Naik Dr. Sanjeev Ganesh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a Group of Ministers has recommended that a clock auction model should be adopted for the third phase of FM radio roll out in the country;
- (b) whether the unexpected huge revenues raised from 3G&BWA clock auction has led to demands that the same model be followed for FM radio also;
- (c) if so, the details thereof;
- (d) whether the Ministry had opposed the process as it could make the FM radio sector financially unviable due to increased licence fee, which was supported by some FM radio companies;
- (e) if so, the details thereof and the final decision likely to be taken in this regard;
- (f) whether the Government proposes to replicate the clock auction system for the next round for allocation of FM licence; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

(a) to (g) : After considering the recommendations of Telecom Regulatory Authority of India, Ministry of Information and Broadcasting had formulated a proposal for consideration of the cabinet. Subsequently, a Group of Ministers has been constituted on 30.09.2010 to examine and recommend as to whether e-auction or closed tender process is appropriate for licensing methodology in Phase-III. Recommendations of the GoM have not yet been received.